

**REPORTS AND MINUTES OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION**

SHRI LAJPAT RAI (Punjab): I lay on the Table, a copy each (in English and Hindi) of the following Reports and Minutes of the Standing Committee on Food, Civil Supplies and Public Distribution:—

- (i) Second Report on Demands for Grants (1998-99) of the Department of Sugar and Edible Oils (Ministry of Food and Consumer Affairs).
- (ii) Third Report on Demands for Grants (1998-99) of the Department of Food and Civil Supplies (Ministry of Food and Consumer Affairs).
- (iii) Fourth Report on Demands for Grants (1998-99) of the Department of Consumer Affairs (Ministry of Food and Consumer Affairs).

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND CHEMICALS**

श्री राधाकिशन मालवीय (मध्य प्रदेश) : श्रीमन्, मैं पेट्रोलियम तथा रसायन संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) पेट्रोलियम और प्राकृतिक गैस मंत्रालय की अनुदान मांगों (1998-99) पर चौथा प्रतिवेदन।
- (2) रसायन एवं उर्वरक मंत्रालय (रसायन तथा पेट्रोरसायन विभाग) की अनुदान मांगों (1998-99) पर पांचवां प्रतिवेदन।
- (3) रसायन एवं उर्वरक मंत्रालय (उर्वरक विभाग) की अनुदान मांगों (1998-99) पर छठा प्रतिवेदन।

**MOTION FOR ELECTION TO THE COUNCIL ESTABLISHED UNDER SECTION 31 (1) OF THE INSTITUTES OF TECHNOLOGY ACT, 1961**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): Sir, I move the following Motion:—

\*That in pursuance of clause (k) of sub-section (2) of Section 31 of the Institutes of Technology Act, 1961 (59 of 1961) this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Council established under sub-section (1) of Section 31 of the said Act."

*The question was put and the motion was adopted.*

**ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 13TH July, 1998**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI DILIP RAY): Sir, I rise to announce that the Government business during the week commencing Monday, the 13th July, 1998 will consist of:—

1. Consideration and return of the Appropriation (Railways) No. 3 Bill, 1998 as passed by Lok Sabha.
2. Discussion on the working of following Ministries:—
  - (a) Human Resource Development
  - (b) Environment and Forests
  - (c) Industry
3. Consideration and return of the Appropriation (No. 3) Bill, 1998 as passed by Lok Sabha.